CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 149/2019 O.A. No. 3397/2018

The 27th day of May, 2019

HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MS. NITA CHOWDHURY, MEMBER (A)

Vishvajeet Kumar Gupta & Ors.
Section Officer,
S/o Late Shri Sharada Prasad Gupta
R/o Flat No.3, B-80 Shalimar Garden Extn.II
Sahibabad, Ghaziabad-201005. .. Petitioner

(By Advocate: Shri J.S. Chillar for Shri Susheel Sharma)

Versus

- Shri C. Chandrakouli, Secretary, Ministry of Personnel, Public Grievances And Pension (DoP&T), 2nd Floor, Lok Nayak Bhawan, New Delhi-110 003.
- Shri K. Srinivasan,
 Under Secretary to the Government of India,
 Ministry of Personnel, Public Grievances
 And Pension (DoP&T),
 2nd Floor, Lok Nayak Bhawan,
 New Delhi-110 003.
 ... Respondents

(By Advocate: Shri Rohit Sehrawat for Shri Rajeev Kumar)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Heard both the sides.

2. Learned counsel for the respondents states that he has filed his response on 24.05.2019 and also given a copy to the petitioners' counsel. Learned counsel for the petitioners confirms that the orders have been passed by the respondents, however, seeks liberty

to challenge the same, in accordance with law.

3. Accordingly, the CP is closed and notices are discharged. However, the petitioners are at liberty to challenge the order now passed by the respondents, if so inclined, in accordance with law.

No costs.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR) Member (J)

/Jyoti/